

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 19-03-2018 These appeals were called on for hearing today.

For Appellant(s) Mr. Rajeev Kumar Dubey, Adv.  
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Suraj Singh, Adv.  
Mr. Pradeep Misra, AOR  
Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the appellant shall within a period of two weeks file spare copies for issuance of NLPA.

List again on 3.5.2018.

SANJAY PARIHAR  
Registrar

MG